

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6553  
ANSWERED ON:06.05.2015  
OBC QUOTA  
Patil Shri Bheemrao Baswanthrao

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has given permission to claim exemption from OBC quota for some minority institutions to protect the interests of the students;
- (b) if so, the details and the present status thereof; and
- (c) the views of each State including Telangana and Andhra Pradesh in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) & (b): As per the Central Educational Institutions (Reservation in Admission) Act, 2006, the reservation of seats in admission in Central Educational Institutions is not applicable to a Minority Educational Institution viz. an Institution established and administered by the minorities under clause (1) of Article 30 of the Constitution and so declared by an Act of Parliament or by the Central Government or declared as a Minority Educational Institution under the National Commission for Minority Educational Institutions Act, 2004.
- (c) : Reservation in State Higher Educational Institutions is guided and regulated by the concerned State Government.